HIGH COURT, CALCUTTA,
APPELLATE SIDE

NOTIFICATION

No. 36-R (Recruitment)

Dated - 04th January, 2022.

In furtherance of Employment Notification No. 995 –RG dated 21/02/2020 read with Notification No. 4844-R (Recruitment) dated 09/12/2021, and Notification No. 5393-R (Recruitment) dated 24/12/2021, relating to practical driving tests, which were scheduled on 08.01.2022, 09.01.2022, 15.01.2022, 16.01.2022, 22.01.2022, 29.01.2022 & 30.01.2022, for selection to the post of Driver in the High Court at Calcutta, has been postponed due to sudden rise in Covid-19 cases.

The process of issuing duplicate Admit Cards, which were scheduled on 04.01.2022 & 05.01.2022, has also been suspended till further announcement.

The Candidates, who have received their Admit Cards, are directed to preserve the same for future use.

The next date, time and venue of such selection process will be announced and communicated to the concerned candidates in due course.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in, regularly.

Sd/-Registrar (Recruitment & Management) High Court, Appellate Side, Calcutta 04th January, 2022